

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 6642- JK (LD) of 2026
DATED:- 25 - 04 - 2026

Sanction is hereby accorded to the appointment of Officer's of Mining Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each pending including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)

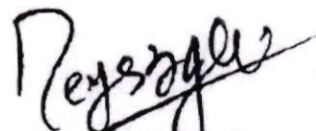
Commissioner/Secretary to Government

Dated:- 25.04.2026

No:-LAW-OIC/05/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Mining Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 6642- JK(LD) of 2026 dated 25.05.2026

S. No	WP(C) No.	Title of the case	OIC
1.	WP(C) No./2026	M/s New Stone Crusher V/s UT of J&K & others.	Kulwant Singh, GG-1st, District Mineral Officer, Samba
2.	WP(C) No./2026	M/s Asha Stone Crusher V/s UT of J&K & others.	Kulwant Singh, GG-1st, District Mineral Officer, Samba
3.	WP(C) No./2026	M/s Samta Stone Crusher & others V/s UT of J&K & others.	Rahul Deval, GG-ii District Mineral Officer, Rajouri
4.	WP(C) No./2026	Anil Kumar V/s UT of J&K & others.	Dr. Rajinder Singh, GG-i, Technical officer to Director, Mineral Concession Cell.
5.	WP(C) No./2026	M/s Jai Maa Stone Crusher V/s UT of J&K & others.	Verinder singh, Driller, District Mineral Officer, Kathua
6.	WP(C) No./2026	M/s ABK Durga Stone Crusher V/s UT of J&K & others.	Verinder singh, Driller, District Mineral Officer, Kathua
7.	WP(C) No./2026	M/s Public Stone Crusher V/s UT of J&K & others.	Naveen Kumar, Driller, District Mineral Officer, Jammu.
8	WP (C). No. 806/2026.	Ummar Ahmed Gassi V/s U.T of J&K & Ors	Mr. Mohammad Saleem Dar, District Mineral Officer, Pulwama

Reyazul

Jm